

ITEM NO.61

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 18135/2022

(Arising out of impugned final judgment and order dated 23-09-2022 in WP No. 20426/2021 passed by the High Court Of Karnataka At Bengaluru)

STATE ELECTION COMMISSION, KARNATAKA

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. K.N. Phanindra, Sr. Adv.
Mr. Ninan Laud, Adv.
Mr. Avinash Mathews, Adv.
Mr. Sahil Tagotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 11.11.2022.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR